

Sl.No.	Name of Monument/Site	Location	District
123.	South Gate, Kella Nezamat	Lalbag	Murshidabad
124.	Immambara, Kella Nezamat	Lalbag	Murshidabad
125.	White Mosque, Kella Nezamat	Lalbag	Murshidabad
126.	Yellow Mosque, Kella Nezamat	Lalbag	Murshidabad
127.	Tripolia Gate, Kella Nizamat	Lalbag	Murshidabad
128.	Dharmaraj Temple, West Bengal	Pathra	Midanapur
129.	Temples of Bandyopadhyay Family, West Bengal	Pathra	Midanapur
130.	Sitala Temples, West Bengal	Pathra	Midanapur
131.	Navratna Temple Complex, West Bengal	Pathra	Midanapur
132.	Tamluk Rajbati, West Bengal	Padumbasan, Tamluk	Purba Medinipur
133.	Clive's House Dum Dum known as Barakothi	DUM DUM, P.O. Nagar Bazar,	Distt. 24 North Parganas
134.	26 Siva Temples	Barrakpore-Khardah	Distt. North 24 Parganas
135.	Nil Kuthi Mound	Mouza Chak, Chandpara	Distt. Mursidabad
136.	Warren Hastings House	Barasat	Distt. North 24 Parganas

Development of CGD networks

*44. DR. CHANDAN MITRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government plans for development of City Gas Distribution networks in certain more geographical areas and cities in near future;

(b) if so, the State-wise details thereof including Madhya Pradesh and West Bengal; and

(c) the steps taken by Government to ensure time-bound execution of the new City Gas Distribution projects?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARAMENDRA PRADHAN): (a) and (b) Yes, Sir. Government has established Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006, in the year 2007. PNGRB is the statutory authority to grant licenses for the development of City Gas Distribution (CGD) network. PNGRB identifies the Geographical Areas (GA) for the development of CGD network depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD network in the country. PNGRB grants the authorization to the entities for developing CGD network through competitive bidding process. PNGRB has concluded 05 rounds of CGD bidding for award of development of CGD networks in different parts of the country. At present, there are 25 CGD entities which are operating or developing CGD network in 67 GAs of the country including Madhya Pradesh. The State-wise details of CGD networks are given in Statement (*See below*).

In the State of Madhya Pradesh, Avantika Gas Limited and GAIL Gas Limited are developing CGD networks in cities of Gwalior, Indore including Ujjain and Dewas. Further, based on the availability of natural gas sources/gas pipelines connectivity, 5 districts in the State of Madhya Pradesh, namely Dhar, Shahdol, Jhabua, Datia and Rewa have been identified for development of CGD network in ongoing 6th round of CGD bidding.

In the State of West Bengal, Greater Calcutta Gas Supply Corporation Limited (GCGSCL), which is an enterprise of West Bengal State Government, is supplying Coal Gas to domestic consumers as well as to commercial and industrial units in Kolkata and adjoining districts through its underground pipeline. There is no City Gas Distribution network in the state of West Bengal based on Natural Gas supply. Development of CGD network in the state of West Bengal is planned to be synchronized with the development of envisaged National Gas Grid in the country. PNGRB has identified a number of GAs (Districts) which could be connected through Natural Gas Pipelines for future CGD bidding rounds, which includes 6 districts namely Burdwan, East Singhbhum, Hoogly, Murshidabad, PurbaMedinipur and Purulia in the State of West Bengal.

(c) In accordance with the provisions of PNGRB (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Regulations, 2008, the performance of the CGD entities is monitored on quarterly basis through quarterly progress report furnished by the entities. The CGD entities are given quantitative targets for three to five calendar years from the date of grant of authorization by PNGRB. The non/under-performing entities are called for statutory

hearings and penalized for failing to perform as per extant regulations/terms of award of authorization.

Statment

Details of existing City Gas Distribution networks across the country as on 1st October, 2015

Sl.No.	State	Name of Geographical Area
1.	Telangana	Hyderabad
2.	Andhra Pradesh	Vijayawada
3.		Kakinada
4.		East Godavari*
5.		West Godavari*
6.		Krishna*
7.	Assam	Upper Assam
8.	Delhi	Delhi
9.	Gujarat	Ahmedabad
		Vadodara
10.		Anand
11.		Vadodara
12.		Hazira
13.		Jamnagar
14.		Nadiad
15.		Navsari
16.		Rajkot
17.		Surendernagar
18.		Valsad
19.		Khambhat
20.		Halol
		Gandhinagar
21.		Palej
22.		Kutch (West)*
		Out of GA
23.		Bhavnagar

Sl.No.	State	Name of Geographical Area
24.	Gujarat	Surat-Bharuch-Ankleshwar
		Ahmedabad
25.		Gandhinagar-Mehsana-Sabarkantha
26.	Haryana	Kutch (East)*
27.		Faridabad
28.		Sonipat
29.		Gurgaon
30.		Panipat*
31.	Madhya Pradesh	Gwalior
32.		Indore (including Ujjain)
33.		Dewas
34.	Maharashtra	Mumbai and Greater Mumbai, Thane City and
&35.		Adjoining Contiguous area
36.		Pune
37.		Thane District*
38.		Raigarh*
39.	Rajasthan	Pune District excluding existing GA*
40.		Kota
41.		Agartala
42.		Khurja
43.		Kanpur
44.		Bareilly
45.		Jhansi
46.		Firozabad (TTZ)
47.		Meerut
48.		Lucknow
49.		Agra
50.		Gautam Budh Nagar
51.		Ghaziabad
52.		Allahabad*

Sl.No.	State	Name of Geographical Area
53.	Uttar Pradesh	Mathura
54.		Moradabad
55.	Uttarakhand	Haridwar*
56.		Udham Singh Nagar*
57.	UT	Chandigarh*
58.		Dadra and Nagar Haveli*
59.		Daman*
60.	Punjab	Jalandhar*
61.		Ludhiana*
62.		Amritsar*
63.	Karnataka	Bengaluru*
64.		Dharwad*
65.		Tumkur*
66.		Belgaum*
67.	Kerala	Ernakulam*

Note: *GAs has been awarded and at under developmental stage.

Financial assistance/grants to Goa for new projects

*45. SHRI SHANTARAM NAIK: Will the Minister of TOURISM be pleased to state:

(a) the details of new Tourism related projects or schemes undertaken by the State Government of Goa under the central scheme or financial package from Central Government since last three years;

(b) the year-wise financial assistance/grants or other assistance sought by the State; and

(c) the details of preparedness to meet requirement of domestic as also international tourists in the coming peak season of Goa?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) The Ministry of Tourism provides Central Financial Assistance (CFA) to various State Governments and Union Territory Administrations for tourism projects identified in consultation with them for each financial year, subject to receipt